

GOVERNMENT OF INDIA  
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
DEPARTMENT OF FISHERIES

**LOK SABHA**  
UNSTARRED QUESTION NO. 124  
TO BE ANSWERED ON 2<sup>ND</sup> FEBRUARY, 2021

**Damage caused to Fisherfolk by Cyclone Amphan**

124. SHRI PINAKI MISRA:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) whether the Government has conducted a survey on the extent of damage caused to fisherfolk in the coastal districts in Odisha due to Cyclone Amphan, and to fishfarmers in Odisha due to flooding in the Brahmani river, and if so, the details thereof;
- (b) the details of the steps taken to rehabilitate affected fisherfolk;
- (c) whether the Government has conducted an analysis on the economic impact of COVID-19 lockdown on fisherfolk, and if so, the details thereof;
- (d) the details of the steps taken to mitigate COVID19's economic impact on fisherfolk; and
- (e) whether the Government intends to provide direct, immediate financial assistance to fisherfolk in light of the COVID-19 crisis?

**ANSWER**

**MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING**

**(SHRI PRATAP CHANDRA SARANGI)**

(a) and (b): The Government of Odisha has conducted survey and assessed the extent of damage caused due to Cyclone Amphan. The Government of Odisha has reported that 20 fishermen in three coastal District of Odisha and 282 fish ponds with an area of 96 hectare have affected due to flooding in the Brahmani river. The State Government has further reported that the assistance received from the State Relief Commissioner has been distributed to the affected fishermen through respective District Collector and there is no separate relief package extended by State Government as such.

(c) to (e) In order to mitigate the hardship to fishermen, fish farmers, fish vendors and other stakeholders caused from COVID-19 pandemic, the Government of India and state Governments have taken several steps. The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying with a view to avoid adverse impact on fisheries due to COVID-19 pandemic lockdown in the country, had issued advisory to State Governments/Union Territories(UTs) to include fish and shrimp in the list of commodities to exempt from lockdown and also allow movement of fish and fish products, fish seed & fish feed for fish-farmers/fishers, aquaculture farms and other commercial establishments like aquarium shop etc. Besides, the Ministry of Home Affairs' Guidelines dated 10<sup>th</sup> April,2020 also allowed operations of the fishing(marine)/aquaculture industry including feeding & maintenance, harvesting, processing, packaging, cold chain, sale and marketing, hatcheries, feed plants, commercial aquaria, movement of fish/shrimp and fish products, seed/feed and workers. In addition, the Department of Fisheries, Ministry of Fisheries, Animal Husbandry & Dairying has launched a flagship scheme namely Pradhan Mantri Matsya Sampada Yojana (PMMSY) as a part of Atmanirbhar Bharat COVID-19 relief package with an estimated investment of Rs.20,050 crores for implementation over a period of 5 years from Fy 2020-21 to Fy 2024-25 in all States/Union Territories including Odisha. The Department of Fisheries, Ministry of Fisheries, Animal Fisheries Husbandry and Dairying has approved the projects of Government of Odisha at a total cost of Rs.185.50 crores with central share of Rs.56.82 crores under the Pradhan Mantri Matsya Sampada Yojana (PMMSY) during the financial year 2020-21and released the first instalment of central share of Rs.28.41 crore to the Government of Odisha.

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